## GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:816 ANSWERED ON:10.12.2013 EXTORTION OF MONEY Alagiri Shri S.; Vasava Shri Mansukhbhai D.

## Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government has centrally maintained the data regarding extortion of money from traders and industrialists by antisocial elements, mafia and naxalites;
- (b) if so, the details thereof; and
- (c) the steps taken by the Government to protect traders and industrialists from extortion?

## **Answer**

## MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R.P.N. SINGH)

- (a)&(b): The data on details of reports of extortion of money from traders and industrialists by anti-social elements, mafia and naxalities in many states are not maintained centrally.
- (c): 'Police' and 'public order' being State subjects, action with respect to maintenance of law and order lies primarily in the domain of the concerned State Governments. The State Governments concerned initiate legal action whenever such instances come to their notice. The Seventh Report of Second Administrative Reforms Commission had recommended setting up of special anti-extortion and anti- money laundering cell by the State Police/State Governments.